

ANNEXURE-1

Name of the Corporate Debtor: M/s Independent TV Limited;

Date of commencement of CIRP: 26.02.2020;

List of Creditor as on: 17.06.2022

List of secured financial creditors belonging to any class of creditors

Sl No.	Name of the Creditor	Details of claim			Details of claim admitted				Amount in Rs.)				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Noble Co-operative Bank Ltd.	07.03.2020	84,23,012/-	84,23,012/-	Financial Creditor	HYPOTHICATION OF VEHICLES AND PERSONAL GUARANTEE OF MR SACHIN BHATI, Value of Security 63,00,000	No	100%	No	No	0	0	Claim Admitted
Total			84,23,012/-	84,23,012/-							0	0	



ANUP KUMAR
RESOLUTION PROFESSIONAL
M/S INDEPENDENT TV LTD.
 IP Regd No.: IBBI/PA-002/IP-N00333/2017-18/10911
 734, LAWYERS CHAMBER BLOCK, WESTERN WING,
 TIS HAZARI COURT, DELHI-110054
 EMAIL ID:- sachanlawanalyst@gmail.com